Si No. Case Type Total	PENDENCY REPORT AS ON 19-02-2024			
1 ABLAPL- Anticipatory Bail 2047 2 ADMLS-Admirality Suits. 11 3 AHO-Appeal Against High Court Order. 9 4 ARBA-Appeals under Arbitration Conciliation Act 176 5 ARBP(ICA)-Application Us 34 of the Act involving 3 6 ARBP-Petitions under Arbitration and Conciliation Act 82 7 AS-Admirality Suit. 1 8 BLAPL-Bail Application. 2961 9 CEREF-Reference under Central Excise Act. 1 10 CMPAL-Miscellaneous Applications. 3289 11 CMPAT-Company Act. 80 12 CMP-Civil Miscellaneous Applications. 252 13 COA-Appeals against indegement in Comp.Pet. 19 14 COAPL-Appl. in pending Proceeding(Comp. Act.) 2 15 CONTAC-Appeals against orders in Cril Contempt 10 16 CONTAC-Appeals against orders in Cril Contempt 10 17 CONTAC-Otempt Petition in Cuttack Bench 30 19 CONTC(CPC)-Contempt Petition in Cuttack Bench 33 <th>SI No.</th> <th>Case Type</th> <th>Total</th>	SI No.	Case Type	Total	
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